NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH-COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.15/BB/2017	181	Admission	230-	Quality Engineering & Software Technologies Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

SAULP JOHN Sportegal

Advocate La propio als

Counsel for petitioner is present. Listed today for admission. counsel. Synopsis has been filed.

For orders, posted to 18.04.2017.

MEMBER (T)